

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

TRANSFER AND POSTING OF JUNIOR CIVIL JUDGES - Transfer and Posting of Ms. V.Divya, Addl. Junior Civil Judge, Alamuru, East Godavari District as Addl. Junior Civil Judge, Pithapuram, East Godavari District in view of shifting of the Court of Addl. Junior Civil Judge, from Alamuru to Pithapuram - ORDERS - ISSUED.

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ROC.NO.2109/2018-B.SPL.

NOTIFICATION NO.560-B.SPL

DATED:27.03.2018.


READ:

1. G.O.Ms.No.17, Law (L.A & J Home Courts - A) Dept., dated 02.02.2018.
2. High Court's letter ROC.No.1571/E1/2017, dated 12.02.2018.
3. High Court's Proceedings ROC.No.116/2018-D-II (B) , dated 06.03.2018.
4. Letter Dis.No.2701, dated 19.03.2018 from the Prl. District and Sessions Judge, East Godavari District.
5. Letter Roc.No.116/2018-D.II(B), dated 23.03.2018 from the Registrar (Administration), High Court of Judicature at Hyderabad.

The High Court passed the following orders of Posting and Transfer:-

Consequent upon the orders issued by the Government of Andhra Pradesh, in the G.O. 1st read above, shifting of Addl. Junior Civil Judge's Court, from Alamuru to Pithapuram to function as Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Pithapuram, East Godavari District, Ms. V.Divya, working as Addl. Junior Civil Judge, Alamuru, East Godavari District is transferred and posted as Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Pithapuram, East Godavari District.

Ms. V.Divya, is hereby directed to handover charge of her post and take charge of her post as Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Pithapuram, East Godavari District, in consultation with the Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.


REGISTRAR GENERAL 27/3
FAC REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.

4. The Registrar (I.T.-cum-Central Project Coordinator), High Court of Judicature at Hyderabad (with request to direct the concerned to upload the proceedings)
5. The Accountant General, Government of Andhra Pradesh, Ibrahimpatnam, Krishna District.
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh, Amaravathi, Guntur District
8. The Director, Andhra Pradesh Judicial Academy, Secunderabad
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
12. The Prl. District and Sessions Judge, East Godavari at Rajamahendravaram.
13. The I Addl. District and Sessions Judge, East Godavari at Rajamahendravaram
14. The Addl. Junior Civil Judge, Alamuru, East Godavari District
15. The Prl. Junior Civil Judge, Alamuru, East Godavari District
16. The Prl. Junior Civil Judge, Pithapuram, East Godavari District
17. The Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Pithapuram, East Godavari District
18. The District Treasury Officer, Kakinada, East Godavari District
19. The Sub Treasury Officers, Alamuru and Pithapuram, East Godavari District
20. **THE SECTION OFFICERS:-**
 - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad